NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.16/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017

NAME OF THE PARTIES:

Dr. Bhagwati Prasad & Ors.

V/s.

M/s. Span Biotronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
ı	ABHISHEK AOKE	ADVOCATE	Bly.
	illo tegasis Advocate	for fetitioner.	
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T.C.P. No. 16/397-398/NCLT/MB/MAH/2016

- 1. Ld. Representatives for both the sides are present.
- 2. At the request of the Ld. Representative for the Petitioner; although the Respondent's Advocate objected, the matter is adjourned to 18.01.2017 for Final Hearing.

Sd/-**M. K. SHRAWAT** Member (Judicial)

Dated: 9th January, 2017.